



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 929/2021

This the 30th day of April, 2021

(Through Video Conferencing)

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Dr. Nandita Chatterjee, Member (A)**

Dr. Vinod Kumar Shahi,
S/o Late Shri Kapil Dev Shahi,
Aged about 60 years,
Group (A),
Assistant Director,
R/o 1678, 3rd Floor, Multani Mohalla,
Sant Nagar Road Rani Bagh,
Delhi – 34.

... Applicant

(By Advocate : Mr. Rajesh Srivastava)

Versus

1. Union of India,
Represented by its Secretary,
To Ministry of AYUSH,
'B' Block, GPO Complex,
Behind INA Market,
New Delhi – 110023.
2. Central Council for Research
in Ayurvedic Sciences (CCRAS),
Director General,
61-65, Institutional Area,
Opposite 'D' Block,
Janakpuri, New Delhi – 110058.

... Respondents

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman :**

Mr. Rajesh Srivastava, learned counsel for the applicant, seeks permission of the Tribunal to withdraw the OA. Permission is accorded.

2. The OA is accordingly dismissed as withdrawn. There shall be no order as to costs.

(Nandita Chatterjee)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Lalit/Ankit/dsn